

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/978/2020

Date of order: 16.12.2020

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member

Anindya Biswas
Vs.
M/O Defence

For the Applicant : Mr. A. Chakraborty, Counsel
Ms. P. Mondal, Counsel

For the Respondents : None

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

Mr. A. Chakraborty, Id. Counsel appears on behalf of the applicant submits that the applicant does not want to proceed with the matter. However, he received a letter from the applicant to that effect.

2. Accordingly, the OA is disposed of as withdrawn.
3. Letter of withdrawal dated 06.12.2020 is taken on record.

(Bidisha Banerjee)
Member (J)

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